

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1093

ANSWERED ON:25.02.2003

FAKE COINS

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the work of minting of fake coins is flourishing in the country;
- (b) If so, the number of such cases reported during the last three years;
- (c) The action taken against the persons involved in minting of such coins; and
- (d) The steps taken by the Government to check the illegal minting of coins?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) & (b): As per available information, six incidents were reported in the country during the period 1999-2001 wherein 2017 counterfeit coins of Rs. 5 denomination were seized. The details are as under:

Year State Denomination No. of Pieces

1999 Haryana 5 rupee 720

2000 Haryana 5 rupee 153  
Haryana 5 rupee 25

2001 Gujarat 5 rupee 600  
Andhra Pradesh 5 rupee 8  
Maharashtra 5 rupee 511

TOTAL 2017

(c) & (d): `Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India. The registration, investigation, detection as well as prevention of crimes including counterfeiting is primarily the responsibility of the State Government. Action taken against persons committing crime is not maintained centrally.

The Central Government has, from time to time, been advising the State Governments and UT Administrations to improve their criminal justice system and to take preventive and punitive measures. Moreover, security features are built into rupee coins to make counterfeiting more difficult.